

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †465
TO BE ANSWERED ON 06.02.2017

TRIBAL EDUCATION

†465. SHRI JUGAL KISHORE;
SHRIMATI POONAMBEN MADDAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribal communities are far behind in Education as compare to other communities and if so, the details thereof;
- (b) whether any steps are being taken by the Government to remove the said imbalance;
- (c) if so, the details thereof; and
- (d) the details of the budgetary allocation made, released and utilized for tribal education along with the number of beneficiaries therefrom during each of the last three years and the current year, State / UT-wise and Scheme –wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): As per Census 2011, there is a gap of 14% in literacy rate for STs (59%) as compared to general (others) literacy rate (73%). There is also lower Gross Enrolment Ratio (GER) and high drop-outs.

(b) & (c): Ministry of Tribal Affairs (MoTA) has been implementing a number of interventions:

(i) Ashram Schools: Funds are provided to States for making residential schools for STs for primary, middle, secondary and senior secondary level of education.

(ii) ST Hostels: Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels.

(iii) Scheme of strengthening education among ST Girls in Low Literacy Districts: 100% assistance is given for running and maintenance of educational complexes for ST girls.

(iv) Eklavya Model Residential Schools (EMRSs): EMRS are set up with capacity of 480 students per school under grants in aid under article 275(1) of the Constitution to States, to provide quality middle and high level education to ST students.

(v) This Ministry also provides Post-Matric Scholarship for ST Students and Pre-Matric Scholarship for ST students studying in classes IX & X.

(x) As per Ministry of Tribal Affairs' Special Central Assistance to Tribal Sub-Plan (SCA to TSP) Guidelines, and Guidelines for Article 275 (1) of the Constitution, in intra-State (sectoral activities, community, area-wise) prioritization and allocation, 40% to 50% of funds must be allocated for education in States / UTs.

(xi) Funds are provided for recurring expenses for Residential Schools and Non-Residential Schools to Voluntary Agencies.

(xii) Ministry of Tribal Affairs has issued advisories to States for a series of measures to address issues of dropout, and for continuing education of tribal children including: development of Bilingual Primers containing text both in regional and tribal language but in local official script, school vacation to be in synchronization with major tribal festivals; residential schools (200-300 students capacity) in block headquarters for quality education and physical safety, school management to engage teachers to overcome shortage, 100% screening of children for Sickle Cell Anemia/Trait, 100% physical enrolment of children.

(xii) The Sarva Shiksha Abhiyan (SSA), provides for free and compulsory elementary education to all children in the age group of 6 to 14 years including ST children. 109 special focus districts have been identified on the basis of the indicators like out of school children, high gender gap, low retention rate and infrastructure gap as well concentration of Scheduled Tribe population.

(xiii) The National Council for Education Research and Training (NCERT) in the National Curriculum Framework, 2005 (NCF) makes it clear that language and culture are important to all children's learning including Scheduled Tribes. SSA aims to develop context specific interventions.

(iv) Kasturba Gandhi Balika Vidyalayas (KGBVs) scheme provides for residential schools for girls at upper primary level; a minimum of 75% seats are for minority, SC, ST and OBC girls. KGBVs cover 69% ST girls in ST Special Focus Districts.

(d): The Ministry's Schemes are under Umbrella Scheme of Education, or Special Area programmes, so there is no exclusive budget allocation made for these. Details of releases and utilization along with the number of beneficiaries therefrom during each of the last three years and the current year, State / UT-wise and Scheme-wise is available at **Annexure**.

ANNEXURE

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.465 for answer on 06.02.2017 by Shri Jugal Kishore, Shrimati Poonamben Maddam, regarding "Tribal Education"

Funds released to State Governments/UT Administrations/ Universities, Utilization thereof and Beneficiaries under the Scheme of Hostels for ST Girls and Boys during the last three years and current financial year i.e. from 2013-14 to 2015-16 and current financial year 2016-17.*																	
(Rs. in lakhs)																	
Sl. No	Name of the State/ UT/University	2013-14				2014-15				2015-16				2016-17			
		Released	Utilized	No. of Hostels	No. of Seats	Released	Utilized	No. of Hostels	No. of Seats	Released	Utilized	No. of Hostels	No. of Seats	Released	Utilized	No. of Hostels	No. of Seats
1.	Arunachal Pradesh	846.73	UC awaited	0	0	0.00	0	0	0	400.00	UC awaited	4	340	0.00	0.00	0	0
2.	Chhattisgarh	0.00	0	0	0	0.00	0	0	0	1221.74	UC awaited	13	1300	0.00	0.00	0	0
3.	Gujarat	939.33	939.33	0	0	0.00	0	0	0	0.00	0	0	0	0.00	0.00	0	0
4.	Himachal Pradesh	0.00	0	0	0	380.47	UC awaited	0	0	0.00	0	0	0	0.00	0.00	0	0
5.	Kerala	553.45	553.45	4	280	1349.63	UC awaited	6	600	0.00	0	0	0	0.00	0.00	0	0
6.	Madhya Pradesh	0.00	0	0	0	1305.00	UC awaited	0	0	0.00	0	0	0	0.00	0.00	0	0
7.	Mizoram	2289.43	UC awaited	8	440	0.00	0	0	0	0.00	0	0	0	0.00	0.00	0	0
8.	Maharashtra	0.00	0	0	0	1031.00	UC awaited	0	0	0.00	0	0	0	0.00	0.00	0	0
9.	Nagaland	810.95	810.95	5	500	0.00	0	0	0	1798.45	UC awaited	17	9500	0.00	0.00	0	0

10.	Rajasthan	2646.87	478.59	17	850	0.00	0	0	0	3393.97	UC awaited	47	1600	595.35	UC not	0	0
11.	Sikkim	0.00	0	0	0	460.29	UC awaited	0	0	0.00	0	0	0	0.00	0.00	0	0
12.	Tamil Nadu	112.73	UC awaited	0	0	0.00	0	0	0	0.00	0	0	0	0.00	0.00	0	0
13.	Tripura	1906.0	1906.01	10	750	1797.6	324.76	0	0	0.00	0	0	0	0.00	0.00	0	0
14.	Banaras Hindu University	0.00	0	0	0	304.99	UC awaited	0	0	0.00	0	0	0	0.00	0.00	0	0
15.	Mizoram University	0.00	0	0	0	195.01	UC awaited	0	0	59.73	UC awaited	0	0	0.00	0.00	0	0
16.	National Law School of India	0.00	0	0	0	0.00	0	0	0	61.94	UC awaited	0	0	0.00	0.00	0	0
	Total	10105.50	2782.32	44	2820	6824.01	324.76	6	600	6935.83	UC awaited	81	12740	595.35	UC not	0	0

*In recent years funding for Hostels by Ministry of Tribal Affairs has largely been done from SCA to TSP and grants under Article 275 (1) of the Constitution.

Funds released to State Governments/UT Administrations, Utilization thereof and Beneficiaries under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years i.e. from 2013-14 to 2015-16.

(Rs. in lakhs)

S. No.	State/UT	2013-14				2014-15				2015-16			
		Release s	Utilized	No. of Ashra m School s	No. of Seat s	Release s	Utilized	No. of Ashra m School s	No. of Seat s	Release s	Utilized	No. of Ashra m School s	No. of Seat s
1.	Andhra Pradesh	371.87	UC awaited	0	0	0.00	0	0	0	0.00	0	0	0
2.	Assam	749.60	UC awaited	1	640	0.00	0	0	0	0.00	0	0	0
3.	Goa	0.00	0	0	0	0.00	0	0	0	300.00	UC awaited	0	0
4.	Gujarat	0.00	0	0	0	1144.48	UC awaited	0	0	0.00	0	0	0
5.	Madhya Pradesh	0.00	0	0	0	1425.00	UC awaited	0	0	0.00	0	0	0
6.	Maharashtra	2474.63	UC awaited	8	3700	1000.00	UC awaited	0	0	0.00	0	0	0
7.	Odisha	2091.10	749.04	15	4500	0.00	0	0	0	0.00	0	0	0
8.	Sikkim	575.28	UC awaited	1	420	0.00	0	0	0	0.00	0	0	0
9.	Tripura	954.52	954.52	5	1000	954.52	UC awaited	0	0	0.00	0	0	0
	Total	7217.00	1703.56	30	10260	4524.00	UC awaited	0	0	300.00	UC awaited	0	0

Note: No funds have been released under the scheme of Establishment of Ashram Schools in TSP Areas during the year 2016-17; however, funds have been provided under SCA to TSP and grants under Article 275 (1) of the Constitution for upgradation of Ashram Schools.

Statement showing non-recurring funds release for EMRS under Art. 275(1)					
Rs. In lakh					
S.N.	States	2013-14	2014-15	2015-16	2016-17
		Releases	Releases	Releases	Releases
1	Andhra Pradesh	0.00	3500.00	4000.00	0
2	Arunachal Pradesh	146.00	20.00	1600.00	200
3	Assam	0.00	0.00	1200.00	0
4	Bihar	0.00	500.00	800.00	0
5	Chhattisgarh	2100.00	0.00	0.00	6303.51
6	Goa	0.00	0.00	400.00	0
7	Gujarat	1100.00	440.00	1200.00	750
8	Himachal Pradesh	0.00	0.00	0.00	0
9	Jammu & Kashmir	300.00	0.00	0.00	1955.19
10	Jharkhand	725.00	3600.00	1675.00	3686.21
11	Karnataka	1000.00	2750.00	1600.00	0
12	Kerala	120.00	0.00	0.00	0
13	Madhya Pradesh	2183.20	2120.00	5000.00	2400
14	Maharashtra	4400.00	3200.00	3300.00	3100
15	Manipur	0.00	0.00	125.00	1380
16	Meghalaya	0.00	0.00	0.00	0
17	Mizoram	0.00	600.00	2300.00	0
18	Naga land	0.00	0.00	1600.00	400
19	Odisha	0.00	0.00	4337.00	2700
20	Rajasthan	1199.80	70.00	300.00	600
21	Sikkim	0.00	50.00	900.00	0
22	Tamil Nadu	0.00	0.00	0.00	420
23	Telangana	0.00	500.00	2300.00	0
24	Tripura	0.00	0.00	0.00	435
25	Uttar Pradesh	0.00	546.71	455.99	500
26	Uttarakhand	168.66	116.40	47.67	0
27	West Bengal	0.00	0.00	0.00	0
Total		13442.66	18013.11	33140.66	24829.91

**Statement showing recurring funds released under Art. 275(1) of the Constitution, for EMRSs
with beneficiaries**

Rs. In lakh

S.N.	States	2013-14		2014-15		2015-16		2016-17	
		Releases	No. of Bene	Releases	No. of Bene	Releases	No. of Bene	Releases	No. of Bene
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	0.00	1500	1260.00	1500	680.00	1620	680.40	1620
2	Arunachal Pradesh	47.40	114	50.40	120	120.80	120	50.40	120
3	Assam	0.00	0	0.00	0	0.00	0	0.00	0
4	Bihar	0.00	0	0.00	0	0.00	0	0.00	0
5	Chhattisgarh	1494.11	3234	4126.24	3500	1725.57	3735	1756.02	4181
6	Goa	0.00	0	0.00	0	0.00	0	0.00	0
7	Gujarat	2083.20	4960	2503.62	5961	3168.90	7545	3802.26	9053
8	Himachal Pradesh	78.12	0	95.00	220	88.20	210	88.20	210
9	Jammu & Kashmir	0.00	0	0.00	0	200.00	0	0.00	0
10	Jharkhand	498.54	1187	504.00	1200	504.00	1200	806.40	1920
11	Karnataka	400.00	1620	680.40	1620	1000.00	2380	999.60	2380
12	Kerala	80.00	805	388.50	925	350.00	833	221.76	528
13	Madhya Pradesh	2562.84	6102	3290.80	7833	3008.88	6872	3370.92	8026
14	Maharashtra	805.60	1600	916.96	3600	1083.60	1810	1512.00	3600
15	Manipur	0.00	0	0.00	0	75.00	300	239.40	450
16	Meghalaya	0.00	0	0.00	0	0.00	0	0.00	0
17	Mizoram	84.00	200	100.00	200	345.45	320	168.00	400
18	Nagaland	150.00	550	200.34	477	200.34	439	183.96	438
19	Odisha	2300.76	4980	2683.29	5200	2142.00	4555	2242.80	5340
20	Rajasthan	1230.60	2930	1381.80	3290	1381.80	2274	1633.80	3890
21	Sikkim	284.00	700	320.30	502	300.00	349	300.30	715
22	Tamil Nadu	705.60	420	264.00	840	352.80	840	378.00	900
23	Telangana	0.00	0	2520.00	0	1272.00	4533	1344.00	3200
24	Tripura	682.92	1500	655.20	1560	0.00	1595	730.80	1740
25	Uttar Pradesh	0.00	460	195.44	465	208.70	450	189.00	450
26	Uttarakhand	75.60	240	126.00	300	151.20	404	0.00	300
27	West Bengal	870.24	2072	1049.16	2490	1049.16	2307	1049.16	2498
Total		14433.53	35174	23311.45	41803	19408.40	44691	21747.18	51959

No. of Hostels sanction during 2013-14, 2014-15 and 2015-16 and seat created							
(Rs. In Lakh)							
S No.	State	2013-14		2014-15		2015-16	
		Releases	No. of Seat	Releases	No. of Seat	Releases	No. of Seat
1.	Arunachal Pradesh	0.00	0	800.00	480	250.00	1000
2.	Bihar	0.00	0	0.00	1500	0	0
2.	Chhattisgarh	133.77	200	2645.67	6500	5144.00	26500
4.	Jammu & Kashmir	101.00	150	0.00	0	1700.00	0
5.	Jharkhand	322.00	600	2000.00	500	6142.00	1600
7.	Kerala	0.00	0	250.00	0	500.00	300
8.	Madhya Pradesh	0.00	0	4000.00	0	0.00	0
9.	Maharashtra	0.00	0	1600.00	0	246.00	0
10.	Meghalaya	0.00	0	190.00	0	350.00	400
11.	Manipur	0.00	0	0.00	0	0	0
12.	Mizoram	0.00	0	574.70	0	0	0
13.	Nagaland	0.00	0	300.00	0	250.00	1000
14.	Rajasthan	450.00	400	3132.00	950	600.00	300
15.	Sikkim	0.00	0	261.25	0	0.00	0
16.	Telangana	0.00	0	126.00	0	0	0
17.	Uttar Pradesh	0.00	0	222.94	240	0	0
18.	Uttrakhand	0.00	0	75.00	210	200.00	210
19.	West Bengal	0.00	0	1607.50	300	1000.00	750
Total		1006.77	1350	17785.06	9180	16382.00	32060

Note: (i) Funds release for hostels includes the committed liability of previous years, extension/up-gradation of existing hostels and for new hostels.

(ii) Till date no grants are release for building of hostels during the current financial year.

**Fund Released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of
Post Matric Scholarship for ST students during 2013-14 to 2016-17**

(₹ in lakh)

Sl. No	STATE/UT	2013-14			2014-15			2015-16			2016-17		
		Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.*
1	Andhra Pradesh	4895.16	4870.00	229360	5070.01	5070.01	82091	1986.82	1986.82	7445.07	7445.07	0.00	0
2	Arunachal Pradesh	1366.85	1366.85	630	2.29	2.29	630	1137.61	1137.61	1136.32	1136.32	0.00	0
3	Assam	4756.81	4755.49	102800	1114.00	1114.00	102800	6748.28	6748.28	0.00	0.00	0.00	0
4	Bihar	23.00	20.60	6463	23.00	23.00	6463	0.00	0.00	0.00	0.00	0.00	0
5	Chhattisgarh	1341.48	1341.48	106231	4066.75	4066.75	139447	4764.83	1007.59	1300.00	1300.00	0.00	0
6	Goa	2.00	2.00	1332	2.00	2.00	1332	356.00	356.00	574.00	574.00	0.00	0
7	Gujarat	7138.58	7138.05	218570	3929.23	3929.23	218570	5520.40	5520.40	22040.27	14578.27	0.00	0
8	Himachal Pradesh	282.83	282.83	5189	237.00	237.00	5189	1350.00	1350.00	299.39	250.00	0.00	0
9	Jammu & Kashmir	177.00	177.00	18700	2494.17	2494.17	21000	2494.17	2494.17	2587.84	1428.84	0.00	0
10	Jharkhand	2043.23	2043.23	72878	4927.23	4927.23	81768	0.00	0.00	6600.00	6600.00	0.00	0
11	Karnataka	3340.76	3340.76	132376	3691.00	3691.00	134988	5839.00	5839.00	8540.00	4400.00	0.00	0
12	Kerala	625.53	625.53	12705	647.00	647.00	13225	0.00	0.00	3122.00	3122.00	0.00	0
13	Madhya Pradesh	5276.71	5276.71	192437	2385.00	2385.00	188145	3065.00	3065.00	8118.00	8118.00	0.00	0

14	Maharashtra	11996.0 4	11996.0 4	178146	7451.83	7451.83	175000	5209.83	5209.83	22092.2 8	14499.28	0.00	0
15	Manipur	6111.01	6111.01	53965	3615.48	3615.48	57828	3588.00	3588.00	3385.20	1574.15	0.00	0
16	Meghalaya	3438.00	3438.00	79011	438.00	438.00	79011	3274.61	3274.61	2759.00	2000.00	0.00	0
17	Mizoram	5393.89	5127.51	56873	4501.15	4423.18	62410	4927.91	4927.91	0.00	0.00	0.00	0
18	Nagaland	2626.19	2626.19	39867	2329.59	2329.59	40133	2646.34	2646.34	0.00	0.00	0.00	0
19	Odisha	3459.87	3459.87	89115	4512.00	4512.00	130960	4050.00	4050.00	8216.64	8216.64	0.00	0
20	Rajasthan	2216.02	2216.02	288020	6440.00	6440.00	246249	10890.4 3	10890.4 3	9800.00	6500.00	0.00	0
21	Sikkim	845.49	845.49	2643	414.00	414.00	2705	400.00	400.00	594.16	594.16	0.00	0
22	Tamil Nadu	1436.02	1436.02	11092	44.00	44.00	11092	2266.86	2266.86	1594.00	1594.00	0.00	0
23	Telangana	0.00	0.00	0	12329.8 8	12329.8 8	171329	9650.00	9650.00	4265.00	4265.00	0.00	0
24	Tripura	1390.99	1178.81	24270	974.82	974.82	22261	1700.00	1361.04	0.00	0.00	0.00	0
25	Uttar Pradesh	56.00	56.00	7500	56.00	56.00	7500	0.00	0.00	930.00	930.00	0.00	0
26	Uttrakhand	1086.50	1086.50	24812	164.00	164.00	25269	900.00	900.00	5090.57	3814.57	0.00	0
27	West Bengal	2277.63	2277.63	79230	237.00	237.00	79230	2948.46	2948.46	0.00	0.00	0.00	0
28	A.& N. Islands	0.75	0.00	28	0.75	0.00	148	0.00	0.00	0.00	0.00	0.00	0
29	Daman & Diu	10.90	0.00	320	1.00	0.00	320	0.00	0.00	53.63	0.00	0.00	0
Total		73615.2 4	73095.6 2	203456 3	72098.1 8	72018.4 6	210709 3	85714.5 5	81618.3 5	2033741	120543.3 7	0.00	0

* Funds released during 2016-17 is towards arrear for 2012-13 to 2015-16 and towards Adhoc for current year.

Fund Released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2013-14 to 2016-17

(₹ in lakh)

Sl.No	Name of the State/UT	2013-14			2014-15			2015-16			2016-17		
		Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.*
1.	Andhra Pradesh	0.00	0.00	0	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00	0.00
2.	Arunachal Pradesh	218.44	0.00	29143	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
3.	Assam	211.88	211.88	12255	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
4.	Bihar	0.00	0.00	0	688.60	0.00	40700	375.00	0.00	0	0.00	0.00	0.00
5.	Chhattisgarh	0.00	0.00	0	3718.00	3125.00	228626	3607.00	3607.00	225705	399.15	0.00	0.00
6.	Goa	14.00	0.00	1728	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
7.	Gujarat	2835.28	2835.28	265168	3750.00	3750.00	200000	3745.76	3745.76	138465	80.81	0.00	0.00
8.	Himachal Pradesh	45.73	37.59	2124	73.00	51.12	3996	96.12	0.00	5798	0.00	0.00	0.00
9.	Jammu & Kashmir	0.00	0.00	0	0.00	0.00	0	700.00	0.00	37813	0.00	0.00	0.00
10.	Jharkhand	0.00	0.00	0	1613.00	1376.05	93533	0.00	0.00	0	0.00	0.00	0.00
11.	Karnataka	3320.05	3320.05	84680	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
12.	Kerala	0.00	0.00	0	0.00	0.00	0	300.00	0.00	30010	488.25	0.00	0.00
13.	Madhya Pradesh	0.00	0.00	0	0.00	0.00	0	4300.00	0.00	364167	0.00	0.00	0.00
14.	Manipur	729.70	729.70	27112	496.05	496.05	40126	0.00	0.00	0	867.38	0.00	0.00
15.	Meghalaya	296.76	160.10	10707	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
16.	Mizoram	123.19	0.00	3283	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
17.	Nagaland	0.00	0.00	0	0.00	0.00	0	851.47	0.00	42048	0.00	0.00	0.00
18.	Odisha	5601.08	5601.08	221709	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	0.00	0.00
19.	Rajasthan	4792.55	0.00	1267802	2383.34	0.00	187508	0.00	0.00	0	0.00	0.00	0.00
20.	Sikkim	0.00	0.00	0	7.80	7.80	408	0.00	0.00	0	0.00	0.00	0.00

21.	Tamil Nadu	0.00	0.00	0	0.00	0.00	0	600.00	600.00	15750	0.00	0.00	0.00
22.	Telangana	0.00	0.00	0	745.52	745.52	105672	0.00	0.00	0	0.00	0.00	0.00
23.	Tripura	674.33	674.33	65690	678.75	678.75	44598	1303.60	435.21	53516	0.00	0.00	0.00
24.	Uttar Pradesh	0.00	0.00	12255	0.00	0.00	9869	0.00	0.00	10856	0.00	0.00	0.00
25.	Uttarakhand	460.20	460.20	119856	19.82	0.00	0	107.00	107.00	0	0.00	0.00	0.00
26.	West Bengal	2620.00	2107.92	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
Grand Total		21943.19	16138.14	2123512	20070.88	16127.29	1234149	22868.95	15377.97	1224973	5211.95	0.00	0.00

Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas scholarship (NOS) during

(₹ in lakhs)

2012-13		2013-14		2014-15		2015-16		2016-17	
Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries
100.00	0.00	68.00	9.00	99.13	21.00	39.04	0.00	0.00	0.00

Details of Funds Released to University Grants Commission under the scheme of National Fellowship Scheme for ST students (NFS) during 2012-13 to 2016-17

(₹ in lakhs)

2012-13			2013-14			2014-15		2015-16		2016-17	
Releases	Utilized	Beneficiaries	Releases	Utilized	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries
4500.00	4500.00	0	0.00	0.00	3335	0.00	3335	3138.76	1408	4500.00	842

Details of Funds Released to National Fellowship and Scholarship for Higher Education for ST students during 2012-13 to 2016-17

(₹ in Lakhs)

2012-13		2013-14		2014-15		2015-16		2016-17	
Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries	Releases	Beneficiaries
1011.00	435	950.00	521	1849.85	1850	1552.32	1017	504.42	351

Details of Funds released under the Scheme of Grant- in-Aid to Voluntary organizations

(Rs. In Lakh)

Sl.N	Name of	2013-14		2014-15		2015-16		2016-17	
		Releas	Benefici	Releas	Benefici	Release	Benefici	Release	Benefici
1	Andhra	307.10	9786	34.433	12268	252.631	61477	77.0712	5206
2	Arunach	671.32	54786	449.75	43386	95.6989	16552	233.643	34390
3	Assam	99.264	48349	87.554	8420	57.8517	53064	69.8348	67348
4	Chhattis	95.239	1634	49.439	1540	16.2027	100	65.9666	1834
5	Gujarat	83.788	63037	213.72	138900	43.3818	32671	104.868	248545
6	Himacha	153.07	1100	170.74	1215	0	0	170.161	1215
7	Jharkhan	307.29	156203	657.26	135536	205.194	69003	178.243	66664
8	Jammu	18.493	140	40.359	140	0	0	0	0
9	Karnata	166.74	176144	248.88	47950	227.253	56803	291.984	20433
10	Kerala	70.230	18463	99.073	92564	96.2546	137110	100.407	82022
11	Madhya	64.803	38548	101.89	728	66.5402	23066	68.1393	15451
12	Maharas	62.820	10292	196.97	6008	33.7721	200	186.790	1200
13	Manipur	213.81	2808	210.91	2722	63.4635	2976	211.937	1541
14	Meghala	857.91	28289	672.15	70783	274.792	46385	311.181	41904
15	Mizora	40.266	1271	40.395	1463	0	0	40.1647	2411
16	Nagalan	10.503	0	32.154	100	0	0	0	0
17	Odisha	222.21	16644	303.98	126276	190.795	42185	197.784	14528
18	Rajastha	0	0	83.310	369	31.8274	200	15.3726	95
19	Sikkim	28.290	168	25.643	90	54.5411	258	0	0
20	Tamil	34.338	112055	35.095	123434	11.8179	100	23.2816	53762
21	Telanga	23.724	0	23.750	44	19.7632	150	219.673	100
22	Tripura	1.0737	40	17.153	100	15.8247	100	33.3882	200
23	Uttarka	90.243	3365	118.66	821	17.6685	2614	69.6586	2739
24	Uttar	16.839	217	69.045	3459	22.1840	150	34.4889	247
25	West	360.57	45254	452.52	67167	377.917	88955	176.515	10584
26	Delhi	0	0	15.112	63	0	0	0	0
	Grand	4000.0	785431	4450.0	885546	2175.37	634119	2880.55	672419

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts

		(Rs. In Lakh)							
S.No.	State	2013-14		2014-15		2015-16		2016-17	
		Release	Beneficiaries	Release	Beneficiaries	Release	Beneficiaries	Release	Beneficiaries
1	Andhra Pradesh	0	0	52.07920	3898	1931.07731	14702	0	0
2	Arunachal	12.95053	100	42.71709	100	0	0	0	0
3	Chhattisgarh	44.07038	192	39.25448	192	0	0	0	0
4	Gujarat	1459.99463	9036	1942.19225	10999	1712.32411	7742	2857.92943	11981
5	Jharkhand	0	0	44.42520	150	21.07200	100	0	0
6	Madhya Pradesh	685.93579	4148	571.03228	2661	143.57845	512	164.98835	515
7	Maharashtra	94.73800	440	36.00400	200	0	0	91.84810	440
8	Odisha	1622.55734	5974	265.07661	1236	1040.81259	9601	1641.88609	7804
9	Rajasthan	109.76580	438	96.65119	1392	0	0	100.01330	535
10	Telangana	0	0	410.56770	3129	480.75810	3459	719.75792	3479
Total		4030.01247	20328	3500.00	23957	5329.62256	36116	5576.42319	24754

Statement showing funds released during 2016-17 for educational activities with beneficiaries under Grants under Art. 275(1) and SCA to TSP (as on 03.02.2017)

(Rs. in lakh)

S. No.	State	Schools			Hostels			Up gradation of Schools		
		No. Schools	Beneficiaries	Amount	No. Hostels	Beneficiaries	Amount	No. Schools	Beneficiaries	Amount
1.	Andhra Pradesh	-	-	-	-	-	-	-	NA	450.00
2.	Arunachal Pradesh	-	-	-	13	970	2178.88	-	-	0.00
3.	Chhattisgarh	-	-	-	Committed Liability	0	3494.78	50	NA	410
		-	-	-	6	300	410.00	-	-	-
4.	Gujarat	3	NA	1800.00	-	-	0.00	-	-	-
5.	Himachal Pradesh	-	-	0	-	-	0.00	-	-	-
6.	Madhya Pradesh	16	-	12800.00	-	-	0.00	-	-	-
7.	Rajasthan	-	-	-	3	1440	1600.00	-	-	-
8.	Sikkim	-	-	-	-	-	0.00	8	NA	100.00
9.	Tamil Nadu	-	-	-	-	-	0.00	13	NA	245.36
10.	Tripura	-	-	-	-	-	0.00	1	NA	176.93
Total		19		14600.00	22	2710	7683.66	72		1382.29

NA : Not Available.

For 2016-17 the State Governments have been requested to upload list of beneficiaries on their website.

UC not due for funds provided during 2016-17.

No. of Hostels sanctioned during 2013-14, 2014-15 and 2015-16 under Art. 275(1) and SCA to TSP

S No.	State	2013-14		2014-15			2015-16		
		Fund Released (Rs. in lakh)	No. of Seats	No. of Hostels sanction	Fund Released (Rs. in lakh)	No. of Seats	No. of Hostels sanction	Fund Released (Rs. in lakh)	No. of Seats
1.	Arunachal Pradesh	0.00	N/A	4	800.00	480	10	250.00	1000
2.	Chhattisgarh	133.77	200	13	2645.67	6500	13	5144.00	26500
3.	Jammu & Kashmir	101.00	150	N/A	0.00	N/A	17	1700.00	N/A
4.	Jharkhand	322.00	600	25	2000.00	500	44	6142.00	1600
5.	Kerala	0.00	N/A	1	250.00	N/A	3	500.00	300
6.	Madhya Pradesh	0.00	N/A	23	4000.00	N/A	N/A	0.00	N/A
7.	Maharashtra	0.00	N/A	7	1600.00	N/A	N/A	246.00	N/A
8.	Meghalaya	0.00	N/A	2	190.00	N/A	2	350.00	400
9.	Mizoram	0.00	N/A	3	574.70	N/A	N/A	0.00	N/A
10.	Nagaland	0.00	N/A	5	300.00	N/A	10	250.00	1000
11.	Rajasthan	450.00	400	19	3132.00	950	6	600.00	300
12.	Sikkim	0.00	N/A	3	261.25	N/A	N/A	0.00	N/A
13.	Telangana	0.00	N/A	2	126.00	N/A	N/A	0.00	N/A
14.	Uttar Pradesh	0.00	N/A	1	222.94	240	N/A	0.00	N/A
15.	Uttarakhand	0.00	N/A	1	75.00	210	1	200.00	210
16.	West Bengal	0.00	N/A	1	1607.50	300	10	1000.00	750
Total		1006.77	1350	110	17785.06	9180	116	16382.00	32060

Note: (i) Funds release for hostels includes the committed liability of previous years, extension/up-gradation of existing hostels and for new hostels.

(ii) N/A : Not Available.

(iii) The UCs are not received from the States individual activity wise in r/o these grants.